

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 6393 /A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Utpal Prasad,
District & Sessions Judge
Karimganj.

Dated Guwahati, the 9th November, 2018.

Sub:- **Restricted leave, Casual Leave with station leave permission.**

Ref:- Your letter No. JKD.P/2018/3703 dated 02.11.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Restricted holiday for one day on 09.11.2018 and casual leave for 4 (four) days from 12.11.2018 to 15.11.2018 with a permission to leave the station, by your official vehicle, at your own cost, from the morning of 09.11.2018 till the morning of 16.11.2018, has been [✓] granted / ~~rejected~~.

Further, The Addl. District and Sessions Judge, FTC, Karimganj will remain in-charge of the Court and Office of the District and Sessions Judge, Karimganj, during your absence.

Yours faithfully,

 9.11.18

JT.REGISTRAR (VIGILANCE)

